

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 249/2023**

News item on India's Sinking Islands appeared in the Hindu  
19.03.2023

WITH

**ORIGINAL APPLICATION NO. 795/2023**

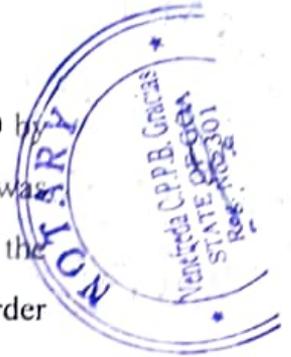
News Item titled "Third of India's coastline vulnerable to  
erosion – are the worst hit states" appearing in Indian Express  
dated 06.12.2023

**COUNTER AFFIDAVIT ON BEHALF OF STATE OF  
GOA**

I, Shri. Puneet Kumar Goel, Indian National, major of age,  
having office at 3<sup>rd</sup> Floor, Secretariat, Porvorim, Goa  
do on solemn affirmation state and submit as under:

1. I say that I am the Chief Secretary of the State of Goa and  
this affidavit is filed for the limited purpose for placing on  
record the steps taken by the State of Goa to formulate  
CZMP ICRZP as per ICRZP notification 2019.
2. I say that as per the CRZ Notification 2011 the work order  
was issued in favour of NCSCM Chennai to prepare  
CZMP 2011. Hereto annexed is the copy of said order  
which is marked as ANNEXURE "A".

3. I say that CZMP was prepared in the scale of 1:25000 by NCSCM, Chennai and simultaneously the work order was also issued to NCSCM, Chennai to prepare CZMP in the scale of 1:4000. Hereto annexed is the copy of work order issued to NCSCM Chennai which is marked as ANNEXURE "B".



4. I say that Draft CZMP 2011 in the scale of 1:25000 and 1:4000 was received by the State of Goa on 30/01/2021 and thereafter public hearing was conducted in the District of South Goa and North Goa on 07/03/2021. Subsequently as per the direction of Hon'ble National Green Tribunal Principle Bench, New Delhi contained in order dated 31/05/2021 in Original Application No. 118/2021, the second public consultation was carried out in the District of the South Goa and North Goa on 08/07/2021. Hereto annexed is the copy of order passed by Hon'ble National Green Tribunal Principle Bench, New Delhi which is marked as ANNEXURE "C".

5. I say that upon conducting the public hearing, all the suggestions/objections were examined by our State and were forwarded to NCSCM for necessary amends.

6. I say that the NCSCM thereafter incorporated the changes wherever required and submitted the fresh maps/plans to



the Goa Coastal Zone Management Authority (GCZMA) who thereafter approved the same and forwarded the said maps/plans to National Coastal Zone Management Authority, New Delhi who finally gave the approval for CZMP 2011 maps in the scale of 1:25000 on 06/09/2022.

7. I say that as per the work order which was issued to the NCSCM for preparing Maps in the scale of 1:4000, the said NCSCM provided us maps in March 2023 based on the approved CZMP 2011. Upon verification of the same, it was observed that the said plan was not in sync with the notified cadastral plans of the State of Goa and hence this anomaly was immediately brought to the notice of the Department of Environment by the Directorate of Settlement and Land Records. The Department of Environment even had video conferences on 21/11/2023 and 20/12/2023 with the said agency for corrections to be done in the CZMP 2011, but there is no response as yet from NCSCM. Hereto annexed are the copies of correspondence made between Department of Environment and NCSCM, Chennai which is marked as ANNEXURE "D" Colly.
  
8. I say that in view of the above the Hon'ble Chief Minister of Goa had to seek the intervention of the Hon'ble Minister for Environment, Forests & Climate Change, Government of India, New Delhi, upon whose instructions the Joint Secretary of MoEF & Climate Change was

A handwritten signature in blue ink, consisting of stylized initials and a long horizontal stroke extending to the right.



22/09/2024, 20/12/2024 to 21/12/2024 and 16/04/2024 to 19/04/2024.

13.I say that concurrently the NCSCM Chennai has also been given work order to prepare Shore Line Change Maps. Hereto annexed is the copy of the said work order dated- 28/03/2024 which is marked as ANNEXURE "G".

14.I say that NCESS Thiruvananthapuram vide communication dated 24/04/2024 has informed that the CZMP 2019 would be completed by January 2025. Hereto annexed is the copy of the said communication which is marked as ANNEXURE "I".

15.I say that the proposal received by our State has also issued a work order to NCESS Thiruvananthapuram to prepare ICRZP 2019 for the 13 islands. Out of the 13 islands one of the island namely Conco located in Canacona Taluka is less than 10 ha.

16.I say that the NCSCM Chennai vide communication dated 24/04/2024 has informed that by 30/05/2024 the updated CZMP in the scale of 1:25000 and 1:4000 would be provided to our State. Hereto annexed is the copy of the said communication which is marked as ANNEXURE "H".



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17.I say that a proposal from NCESS has been received for preparation of ICRZP and the same is being processed for approval of the Government.

18.I say that steps have been taken to ensure that there are no developmental activities are carried out on the islands which will be detrimental towards its existence.

19.I say that the State of Goa is in active consultation with the "Deltares" a Netherland based company alongwith National Institute of Oceanography (NIO) for beach nourishment in the State of Goa.

20.I say that the State of Goa has taken elaborate steps to protect the coastal ecology which has been elucidated in the submission made herein above.

21.In view of above submissions, it is humbly prayed that this Hon'ble Tribunal may pass such further or other order(s), as deemed fit and proper in the facts and circumstances of the case.



DEPONENT

### VERIFICATION

I, the abovenamed Deponent, do hereby state on solemn oath and affirmation that the facts stated hereinabove in this Counter Affidavit are true and correct to the best of knowledge, information and belief, and nothing has been concealed.

Verified at Panaji on this 26<sup>th</sup> day of April, 2024.



DEPONENT



Executed Before Me  
At Calangute - Goa

Reg. No. 252/04/2024

Date: 26/04/2024



Venelreda C.P.P.B. Gracias  
Advocate & Notary  
Bardaxi, Goa



Government of Goa

Department of Environment

Opp. Saligao Seminary, Saligao, Bardez – Goa. 403511

Phone nos. 0832-2407189, 2407187, 2407580 Fax no. 0832-2407176

e-mail: [dir-ste.goa@nic.in](mailto:dir-ste.goa@nic.in)

No:GCZMA/GEN-MISC/13-14 / 1931

Date: 29 /03/2016

**MOST URGENT**

**WORK ORDER**

Sub: Preparation of Coastal Zone Management Plan (CZMP), for the State of Goa.

Ref: 1) CRZ Notification, 2011 issued on 06/01/2011 vide S.O 651 (E) Ministry of Environment & Forests Government of India and as amended.

- 2) Letter No. GCZMA/Gen/Misc -2015-16/2883 dated, 22/02/2016.
- 3) Your letter no. NCSCM/CZMA/Goa/16 – 0462 dated 03/03/2016.

The Government of Goa is pleased to accept the proposal of the National Centre for Sustainable Coastal Management (NCSCM), Ministry of Environment, Forests and Climate Change (MoEF& CC) Chennai, vide letter bearing no. NCSCM/CZMA/Goa/16 – 0462 dated 03/03/2016, for the preparation / execution of the Coastal Zone Management Plan (CZMP), for the State of Goa for a quoted amount of Rs, 1,11,26,538/- (Rupees One Crore Eleven Lakhs, Twenty Six Thousand Five Hundred and Thirty Eight only), including Service tax and other charges. The said project shall be executed in terms of the guidelines provided under the CRZ Notification, 2011 and any other guidelines issued / to be issued, if any, by the MoEF&CC and as per the terms, conditions, technicalities, approach and milestones as specified below:-

**2. Identification and demarcation of the HTL & LTL:**

The HTL shall be identified based on morphological signatures following the guidelines provided by the Ministry of Environment, Forests and Climate Change, Government of India. Large scale maps, preferably 1:5000/1:4000 scale, shall be used as the base map.

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w/c

C/32  
G/39**3. Approach:**

The Approach for the said project execution shall be as under:-

- An approximate area covering CZMP / Land use and ESA map for Goa State = 762 Sq Km, but not limited to.
- Identification of HTL and LTL based on morphological signatures using Aerial photographs and / or by identification in the field.
- Land use/landform identification and demarcating Ecologically Sensitive Areas (ESAs) from field investigation, remote sensing data and aerial photographs.
- Demarcation of the HTL, LTL, regulation lines and CRZ categories in the CZMP.
- Demarcation of different CRZ categories such as CRZ I, II, III and IV based on CRZ Notification 2011 and demarcating landform / landuse / coastal ecosystems.

**4. Facilities/materials that could be provided by the Government of Goa / GCZMA, if available:**

- The Digitized cadastral maps preferably in Arc GIS format with survey Nos, Roads, existing buildings/infrastructures (1:4000 / 1:5000 scale) of the entire study area covering a distance landward of 750 m from the sea coast and 200m for creek sides as hard copy with Grid value as well as soft copy. Wherever digitized maps in Arc GIS format are not available, possibility of providing a hardcopy of original cadastral maps would be ascertained. In case of Auto CAD drawing (dwg files) submit if the drawing in geo-referenced to the UTM coordinate system could be replaced.
- The approved CZMP (based on CRZ Notification, 2011) of the area shall be made available.
- Access to the site and safety of the field team from any resistance from local people if required any field investigations shall be procured.
- Local field support for Field investigation shall be procured.
- Counterpart officials from survey & land records department, Govt. of Goa should assist NCSCM field team in showing the village tri-junction pillars and other details of the cadastral maps and help in geo-referencing shall be provided on a written request whenever required.

**5. Responsibility of GCZMA**

The GCZMA in consultation with the State Government shall examine the possibility of conducting Stakeholder meetings, public hearing and publishing of draft CZMPs in the web site of the state CZMA / Goa Govt. as per the relevant MoEF&CC notifications.

**6. Deliverable:**

The CZMP Map of 1:25,000/1:10,000 scale of the State of Goa demarcating therein the HTL, LTL, CRZ I, CRZ II, CRZ III and CRZ IV with regulation lines 100m, 200m, 500m etc., as per CRZ Notification, 2011 indicating landuse / landcover and ESA's areas shall be delivered in hardcopy and in soft format (20 nos).

**7. Schedule of work:**

The work shall be completed within 6 months from the date of receipt of payment of estimated Cost as given in para 8 below.

**8. Cost Estimates:**

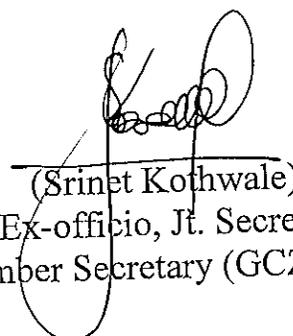
The total cost for the preparation of CZMP Maps for Goa State shall be Rs 1,11,26,538/- (Rupees One Crore Eleven Lakh Twenty Six Thousand Five Hundred Thirty Eight Only) which is inclusive of all charges, taxes etc.

**9. Payment Details.**

The Terms of payment for the execution of the project work amounting to Rs. 1,11,26,538/- shall be as under:-

- a. Rs. 60,00,000/- (Rupees Sixty Lakhs only) as an advance payment shall be released as the first instalment on receipt of the acceptance letter.
- b. Thereafter, the balance amount of Rs. 51,26,538/- shall be released in two subsequent instalments as under and depending upon the progress of the work.
  - i. Rs. 30,00,000/- shall be released on mobilisation of field teams for field work.
  - ii. Rs. 21,26,538/- shall be released on completing as final payment on submission of the complete report along with the database and maps.

10. The guidelines / instructions issued by the Government of India / Government of Goa / Court of law / Tribunal etc., from time and again shall be strictly followed by the NCSCM, Chennai, during the preparation of the CZMP. The above terms and conditions of this work order are liable to be amended with mutual agreement.
11. For any assistance / cooperation, and requirement of supplementary and or complementary data and inputs in executing the aforesaid project, the NCSCM may kindly contact Dr. Joseph S. R De Souza, Chief Scientist (Department of Science Technology & Environment) (09623255354), who shall act as a Nodal Officer for the purpose.
12. You are kindly requested to convey your acceptance to this Order and issue a pre receipt bill for Rs. 60,00,000/- (Rupees Sixty Lakhs Only) being the advance payment as the first instalment. You are also requested to effect the tax payment as applicable on receipt of the amount in question.

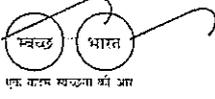


(Srinet Kothwale)  
Director / Ex-officio, Jt. Secretary (Env) &  
Member Secretary (GCZMA)

To,  
The Director,  
National Centre for Sustainable Coastal Management (NCSCM),  
Ministry of Environment, Forests and Climate Change (MoEF& CC)  
Koodal Building, Anna University, Campus,  
Chennai, 600025, India

Copy to:

- 1) Shri Ashok Lavasa (IAS), Secretary, Government of India, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi - 110 003.
- 2) Shri Bishwanath Sinha, Joint Secretary, IA Division. 2nd Floor, 201, Agni, Ministry of Environment, Forests and Climate Change (MoEF&CC), Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi - 110 003.
- 3) P.S to Hon'ble Minister for Environment, Government of Goa, Secretariat, Porvorim Goa.
- 4) P.A to Principal Secretary (Environment), Government of Goa, Secretariat, Porvorim Goa.
- 5) The Member Secretary, Goa Coastal Zone Management Authority, 3<sup>rd</sup> Floor Dempo Tower, Patto Panaji Goa.
- 6) Dr. Joseph S.R De Souza, Chief Scientist (DST&E) and Nodal Officer CZMP, Goa State, Department of Science, Technology & Environment, Saligao, Bardez, Goa.... with a request to interact with NCSCM, Chennai, and pursue the matter for its expeditions completion.



**Government of Goa**  
**Department of Science, Technology & Environment**  
 1<sup>st</sup> Floor, Pandit Deendayal Upadhyay Bhavan,  
 Behind Pundalik Devasthan, Near Sanjay School,  
 Porvorim, Bardez Goa

Phone Nos.: 0832-2416581 / 2416583 / 2416584

e-mail: [dir-ste.goa@nic.in](mailto:dir-ste.goa@nic.in)

No.GCZMA/GEN-MISC/13-14/908

Date: 09/03/2018

**MOST URGENT**

**WORK ORDER**

**Sub: Preparation of Coastal Zone Management Plan (CZMP), for the State of Goa – Conducting DGPS Survey & Ground truthing and preparation of local village CZMP cadastral maps 1:4000 scale/ high resolution Foreign Satellite Imaginary 1:500/1:1000/1:2500 scale original PT sheets provided by DSLR.**

- Ref:- 1) CRZ Notification, 2011 issued on 06/01/2011 vide S.O. 651 (E) Ministry of Environment & Forest Government of India and as amended.**
- 2) Letter No.GCZMA/Gen/Misc-2015-16/2883 dated 22/02/2016.**
- 3) Your letter no.NCSCM/CZMA/Goa/16-0462 dated 03/03/2016.**
- 4) Our Work Order No.GCZMA/GEN-MISC/13-14/1971 dated 29/03/2017**
- 5) You letter no.NCSCM/CZMA/Goa/17. 1300 dated 24/10/2017.**
- 6) You Letter No. NCSCM/CZMA/Goa/18-0079 dated 29/01/2018.**

The Government of Goa is pleased to accept the proposal of the National Centre for Sustainable Coastal Management (NCSCM), Ministry of

Environment, Forest and Climate Change (MoEF & CC) Chennai, vide letter bearing no. NCSCM/CZMA/Goa/18- 0079 dated 29/01/2018 for preparation of Local Level CZMP Maps on 1:4000 scale based on village wise cadastral maps including demarcation of HTL 200 mts line, 500 mts line in coastal areas and demarcation of HTL & NDZ area along the bank of river /estuarine/ creek etc.

The above work to be carried out by utilizing AutoCAD format maps provided by Department of Town & Country Planning, Government of Goa and 1:500/1:1000/1:2500 scale original PT sheets provided by DSLR.

The above work is accepted for negotiated amount of Rs.98,78,960/- (Rupees ninety eight lakhs seventy eight thousand nine hundred sixty only)..

### **1. Identification and demarcation of the HTL & LTL:**

The NCSCM shall be carryout demarcation of HTL, LTL 200mtr line & 500 mtrs line on 1:4000 scale cadastral level village Maps and along the coastal area & HTL, NDZ line along river/estuarine, creek etc. by carrying out DGPS survey, ground truthing, Geo-refrecing in coordination with officials of DSLR /high resolution Foreign Satellite Imaginary 1:500/1:1000/1:2500 scale original PT sheets provided by DSLR and prepare the same in shape file format and submit one set of hard copy & one set of soft copy to Department of Environment and DSLR respectively.

### **2.Approach:**

DGPS survey, ground truthing and Geo-referencing in coordination with officer of DSLR and spatial adjustment including ground truthing of ESA, HTL, LTL, 200mtr line, 500 mtr line and NDZ area. Submission of 1:4000 scale of CZMP village cadastral level maps in shape file format and one set of hard copy/ high resolution Foreign Satellite Imaginary 1:500/1:1000/1:2500 scale original PT sheets provided by DSLR.

### **3. Facilities/materials that could be provided by the Government of Goa/GCZMA, if available:**

The officials of the DSLR will coordinate & assist in establishing /locating control points to carry out ground truthing and Geo-referencing.

2.Local level transport support for field investigation & demarcation.

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4. **Deliverable:**

The CZMP of 1:4000 scale the demarcating therein the HTL, LTL, CRZ-I, 200mtr line & 500mtr line on coastal and HTL & NDZ line along river/estuarine indicating landuse / landcover and demarcation of ESA.

5. **Schedule of work:**

The work shall be completed by 30/04/2018.

6. **Payment details:**

The terms of payment for the execution of the project work amounting to Rs.98,78,960/- (Rupees ninety eight lakhs seventy eight thousand nine hundred sixty only) shall be as under:-

- d. Rs.39,51,584/- (Rupees thirty nine lakhs fifty one thousand five hundred eighty four) (40%) as an advance payment shall be released as the first instalment on receipt of the acceptance letter.
- e. Rs.39,51,584/- (Rupees thirty nine lakhs fifty one thousand five hundred eighty four) (40%) shall be released as the 2<sup>nd</sup> instalment on submission of draft CZMP.
- f. Rs.19,75,792/- (Rupees nineteen lakhs seventy five thousand seven hundred ninety two only) (20%) shall be released as final payment on submission of the complete report after incorporating suggestions/objections during public consultation.

6. The guidelines/instructions issued by the Government of India/Government of Goa/Court of Law/Tribunal etc., from time and again shall be strictly followed by the NCSCM, Chennai, during the preparation of the CZMP. The above terms and conditions of this work order are liable to be amended with mutual agreement.

\*

8. For any assistance/cooperation, and requirement of supplementary and or complementary data and inputs in executing the aforesaid project, the NCSCM may kindly contact Shri Sanjeev Joglekar, OSD (Department of Science, Technology & Environment) (09158008605), who shall act as a Nodal Officer for the purpose.

9. You are kindly requested to convey your acceptance to this order and issue a pre-receipt bill for Rs. 39,51,584/- (Rupees thirty nine lakhs fifty one thousand five hundred eighty four) being the advance payment as the first instalment. You are also requested to effect the tax payment as applicable on receipt of the amount in question.

  
(Parag M. Nagarcenkar)  
Director (Env) & Ex-officio,  
Jt. Secretary to Environment

To,  
**The Director,**  
National Centre for Sustainable Coastal Management (NCSCM)  
Ministry of Environment, Forest & Climate Change (MoEF&CC)  
Koodal Building, Anna University Campus,  
Chennai, 6000025 India.

Copy to:-

1. P.A. to Secretary, Government of India, Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi - 110 003
2. The Under Secretary to Hon'ble Minister for Chief Minister/Minister for Environment, Government of Goa, Secretariat, Porvorim - Goa
3. P.A. to Principal Secretary (Environment), Government of Goa, Secretariat, Porvorim - Goa.

o/c

4. The Director, Directorate of Settlement and Land Record, Panaji-Goa.
5. The Chief Town Planner, Town & Country Planning Department, Panaji-Goa.
6. The Member Secretary, Goa Coastal Zone Management Authority, 1<sup>st</sup> Floor, Deendayal Updhyay Building, Near Pundalik Devsthan, Pundalik Nagar, Porvorim Goa 403521
7. Shri Sanjeev Joglekar, OSD (Department of Science, Technology & Environment) and Nodal Officer CZMP...*with a request to interact with NCSCM, Chennai, and pursue the matter for its expeditions completion.*
8. **Shri Arvind Nautiyal, Director (CRZ)**, Ministry of Environment, Forest & Climate Change (MoEF&CC), Indira Paryavaran Bhavan, Room No.615, 6<sup>th</sup> Floor, Jal Wing, Jor Bagh Road, New Delhi – 110003.

Item No. 03

(Court No. 1)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 118/2021  
(I.A. No. 115/2021)

The Goa Foundation &amp; Anr.

Applicant(s)

Versus

Goa Coastal Zone Management Authority &amp; Ors.

Respondent(s)

Date of hearing: 31.05.2021

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE M. SATHYANARAYANAN, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE BRIJESH SETHI, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Applicant(s): Ms. Norma Alvares, Advocate

Respondents(s): Mr. Surendra Desai, Senior Advocate with Mr. Pavithran AV,  
Advocate for GCZMA  
Ms. Ruchira Gupta, Advocate for R – 2 to 4**ORDER**

1. Grievance in this application is against deficiencies in the conduct of public hearing for preparation of Coastal Zones Management Plan (CZMP) in Goa.

2. Case set out in the application is that the State of Goa first appointed National Institute of Oceanography (NIO) for preparing the draft CZMP to give effect to the CRZ Notification, 2011. Later, in March, 2016, NCSCM was appointed for the purpose. The draft was prepared in May, 2019. Awareness camps were organized in 10 coastal Talukas. There was large scale protest against the said draft. This led to a direction to the Panchayats and the Municipal Councils to prepare draft CZMPs for their respective areas. The State of Goa also initiated action

for modification of definition of High Tide Line (HTL) for which CRZ Notification, 2011 was amended on 01.05.2020. In the process, finalisation of CZMP was delayed beyond the time prescribed in the earlier orders of this Tribunal. The State of Goa sought extension of time. Vide order of this Tribunal dated 28.09.2020 in M.A. No. 55/2020, time to complete CZMP extended upto 31.01.2020. However, this did not obviate the need to follow due process. The draft CZMPs were submitted by the NCSCM to the Goa Government on 28.01.2021. The GCZMA accepted the draft without due consideration and put them in public domain for inviting objections. Notice for public hearing was issued in newspapers on 30.01.2021 for 07.03.2021 at Ravindra Bhavan for South Goa and Taleigao community hall for North Goa. It was stated in the notice that written objections should be filed within one-month time, i.e. by 28<sup>th</sup> February, 2021 and that the public could participate in the public hearing by registering their names before 11 a.m. on the day of the public hearing itself. Since the maps were not complete there was grievance to the procedure for public hearing. On that ground, PIL No. 04/2021 was filed before the High Court of Bombay at Goa (High Court). The Writ Petition was disposed on 02.03.2021 with liberty to move this Tribunal. The District Collector issued fresh notice for public hearing which was published in newspapers on 05.03.2021 but again there were procedural deficiencies rendering public hearing a formality. The venue of public hearing was changed from Taleigao Community hall in Taleigao to the Kala Academy in Panjim. There were other changes in the notice for public hearing including requirement of prior registration, registration at the venue, reduction of time for hearing and fixing maximum limit of 5 minutes for each participant. New notice allowed oral presentation without visuals without facility for virtual participation. On account of

pandemic, physical participation was limited to 100 people. In such situation, if participants were more than 100, staggered public hearing should have been held. Applicants have also referred to order of the High Court dated 20.01.2021 in *W.P. No. 03/2021, Pravir P. Fadte v. State of Goa & Ors.* on the subject of mode to be adopted for public hearing. It is further stated that public hearing conducted on 07.03.2021 was deficient as large number of people could not participate. Only 79 persons were allowed in North Goa and 95 persons in South Goa to enter the venue. Even they could not duly participate for want of registration or other requirements. This led to filing of PIL Nos. 10-11 of 2021, *Anthony Francis Vasand & 10 Ors. v. The District Collector, North Goa, Panaji & 2 Ors.* before the High Court. The said petitions were finally disposed of on 06.04.2021 as follows:-

*“4. Today the learned Counsel for the parties agree and consent to dispose of both the petitions by making the following order;*

- i. The petitioners in both these petitions will institute appropriate proceedings before the National Green Tribunal (NGT), Principal Bench at New Delhi within a period of maximum two weeks from today and serve the copies of the same upon the respondents.*
- ii. Considering the chequered history of the matter, we request NGT to take up the petitioners’ application for interim relief, in the said proceedings as expeditiously as possible and preferably within a period of four weeks from the date of the institution of the proceedings.*
- iii. Until the applications for interim relief are disposed of by the NGT, the interim orders made by us in this petition will operate.*
- iv. We make it clear that we have not adjudicated on the merits of the rival contentions and all contentions of all the parties are therefore expressly kept open to be considered by NGT in the proceedings to be instituted by the petitioners.*

*5. The learned counsel for the parties assure this Court that they will co-operate with the NGT in the matter of early disposal of the application for interim relief as also the main proceedings.*

*6. Accordingly, by making the aforesaid order, we dispose of both these petitions.”*

3. Substance of the grievance of the applicant is that public hearing already held was not meaningful. The notice period should have been 60 days as per the Environment (Protection) Rules, 1986. The residents have several objections to the CZMP including following:-

“

- *There is no comparison carried out between the 1996 CZMP and the draft CZMP, and no justification is provided, as required, for any major changes. In fact, both the State Government and MoEF&CC have denied copies of the 1996 CZMP plans on the grounds that such plans cannot be found.*
- *Drastic changes have been made between the 2019 draft CZMPs and the 2021 drafts. Huge area of Goa has now been shown under the limits of Mormugao port or other ports. The CZMPs of Chennai, Mumbai, etc., do not show port limits.*
- *The CZMPs show some structures on the maps while going blank on other structures. A lot of influence has been exercised to show illegal construction, whereas several legal structures do not appear. Either all structures are to be shown or none.*
- *Fishing villages have been replaced by fishing wards. In many cases, the wards are found located in the maps beyond the 500 metre CRZ.*
- *Due to the sudden removal of the high tide line from the riverine sections, ecologically sensitive areas beyond the new High Tide Line appearing on river banks and khazan embankments, stand without protection, defeating the purpose of the CRZ notification.*
- *Important coastal villages like Palolem, significant stretches like the Ribandar causeway, are re-designated as CRZ II (earlier, CRZIII) in violation of CRZ norms.*
- *The draft CZMPs have reduced themselves to the status of complicated land use plans. They have lost their meaning. The plans ought to highlight sand dunes, mangroves, turtle nesting sites, degraded coastal stretches and recommend stringent measures for their protection and rehabilitation. It is these coastal assets of Goa that define the natural beauty of the*

*state. If these are disturbed irredeemably, the state loses its international appeal, besides endangering the livelihood of its citizens, many dependent solely on fishing or tourism.*

- *In order to provide inputs to the NCSCM relating to management plans for mangroves, khazans, turtle nesting sites and fishing communities, last-minute committees were appointed to produce reports. The reports of these committee were simply inserted into the draft CZMP as annexures, in order to comply with the need to prove that some attention was being paid to the rehabilitation and restoration of these coastal assets and endowments.”*

Earlier CZMP prepared in 1996 continued in force till 2016. New CZMP will be valid for two decades. It is, therefore, to be ensured that there are no errors. 80% population will be affected by the CZMP.

4. The application is opposed on behalf of the respondents. They have relied upon the affidavit filed before the High Court on 1.4.2021 in PIL WP Nos.10-11/2021 and orders of the High Court on the subject of modalities of public hearing. We have allowed the said affidavit to be treated as reply filed in the present proceedings for decision of the application, to avoid unnecessary procedural delay. In substance, the stand of the respondents is that there is no deficiency in public hearing in view of pandemic situation and need for expeditious action. Last minute change of venue became compulsion as it was not known that the venue had been earlier booked by someone else and was not available for the purpose.

5. We have heard the learned counsel for the parties and considered the rival submissions.

6. While it is true that there is urgency in the matter of finalization of CZMP which process is pending for the last 7 years, at the same time the

salutary mandate of public hearing has to be followed in letter and spirit. Last minute change in venue certainly caused prejudice in conduct of public hearing.

7. Having regard to the totality of facts and circumstances, we consider it appropriate to direct that following further steps may be now taken before finalizing of CZMP, with a view to ensure that the mandate of public hearing is effectively followed:-

1. Notice may be issued within one week in the prescribed mode, including in newspapers, fixing a date for public hearing within one month from the date of notice.
2. Two venues with adequate capacity may be specified which may not be changed. The modalities of conducting public hearing may be specified in the notice. Written objections may also be allowed to be filed, to be supplemented by public hearing of specified duration. Representations of all sections of affected people may be ensured without rendering the situation unviable. If necessary public hearing may be continued for more than one days but we do not fix any particular number of days. Idea is reasonable opportunity to all concerned sections.
3. This will not affect the other modalities already laid down and followed earlier in terms of the directions of the High Court.
4. Time for completing the process is extended to 31.08.2021 as against 31.1.2021 earlier fixed.

The application is disposed of.

In view of order in the main matter, I.A. No. 115/2021 also stands disposed of.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

M. Sathyanarayanan, JM

Brijesh Sethi, JM

Dr. Nagin Nanda, EM

May 31, 2021  
Original Application No. 118/2021  
A



ANNEXURE "D" copy  
gczma gczma <goacoastalzone@gmail.com>

## Re: Preparation of CZMP 2019.....reg

2 messages

EDCPROJECTS NCSCM <edcprojects@ncscm.org>

Tue, Mar 21, 2023 at 5:24 PM

To: Director Environment <dir-env.goa@gov.in>, gczma gczma <goacoastalzone@gmail.com>

Cc: Badarees Ko <badarees@gmail.com>, Purvaja Ramachandran <purvaja@ncscm.res.in>, Manik Mahapatra <mahapatra.sac@gmail.com>

Dear Sir / Madam,

With reference to your trailing mail, this is to state that the final CZMP-2011 of Goa (1:25,000 and 1:4,000 scales) was submitted by GCZMA to MoEFCC on 23.08.2023 for the NCZMA Meeting on 1/09/2022.

Kindly refer to your email dated 23/08/2023 sent to MoEFCC in this regard, a copy of which is attached herewith.

The link to download the same draft CZMP of Goa as on 17/08/2022 is given below.

Kindly convey your approval to the format of the final print of the 1:4000 scale map, to enable NCSCM to give the final shapefiles to the Director, Environment, Goa / NCESS without any further delay.

Regards

For NCSCM, Chennai

Link to Download the CZMP: <https://filetransfer.ncscm.res.in/share-file-link/85082520230321170153031498>

On Tue, Mar 21, 2023 at 10:44 AM Director Environment <dir-env.goa@gov.in> wrote:

### **REMINDER-I**

Sir,

As discussed yesterday and email sent to you regarding sending of 1:4000 Coastal Zone Management Plan. You are kindly requested to sent the plan immediately.

Regards

Department of Environment & Climate Change.

**From:** "Director Environment" <dir-env.goa@gov.in>

**To:** "Director NCSCM" <director@ncscm.res.in>, "EDC PROJECTS" <edcprojects@ncscm.org>, "Badarees" <badarees@gmail.com>, "DHARMA Raj" <kdrajin@gmail.com>

**Cc:** "osdtopwministerofgoa" <osdtopwministerofgoa@gmail.com>, "Arun Kumar Mishra Secretary Environment" <secyenv.goa@gov.in>, "Director Settlement and LR, Goa dir-land.goa" <dir-land.goa@nic.in>, "ngeeta9" <ngeeta9@gmail.com>, "Sanjeev Joglekar" <sanjucat@yahoo.com>

**Sent:** Monday, March 20, 2023 5:43:23 PM

**Subject:** Re: Preparation of CZMP 2019.....reg

Sir,

In continuation to the trailing mail, you may kindly note that the email has to be sent to "Director Settlement and Land Records, Goa dir-land.goa" <dir-land.goa@nic.in>.

Regards,

Department of Environment & Climate Change

**From:** "Director Environment" <dir-env.goa@gov.in>  
**To:** "Director NCSCM" <director@ncscm.res.in>, "EDC PROJECTS" <edcprojects@ncscm.org>, "Badarees" <badarees@gmail.com>, "DHARMA Raj" <kdrajin@gmail.com>  
**Cc:** "osdtopwministerofgoa" <osdtopwministerofgoa@gmail.com>, "Arun Kumar Mishra Secretary Environment" <secyenv.goa@gov.in>, "Director Settlement and LR, Goa dir-land.goa" <dir-land.goa@nic.in>, "ngeeta9" <ngeeta9@gmail.com>, "Sanjeev Joglekar" <sanjucat@yahoo.com>  
**Sent:** Monday, March 20, 2023 5:10:41 PM  
**Subject:** Re: Preparation of CZMP 2019.....reg

Sir,

Kindly ignore earlier mail....

This is further to the discussion held today at your institute with regards to providing signed copies of CZMP in 1:4000 scale .

On perusal of the same it is seen that survey numbers and sub divisions are not visible in many of the maps.

As discussed you are requested to send email to department of land survey on email.....so that Directorate of Settlement & Land Records (DSLRL) Goa can provide you link of the shape files of DSLR maps to include the same in CZMP 1:4000 scale .

Also you are requested to share the copy of CZMP in 1: 4000 scale in pdf to goacoastalzone@gmail.com and dir-env.goa@gov.in..so that our officials can identify the sheets in which the survey numbers are not visible.

Regards,

Department of Environment & Climate Change

**From:** "Director Environment" <dir-env.goa@gov.in>  
**To:** "Director NCSCM" <director@ncscm.res.in>, "EDC PROJECTS" <edcprojects@ncscm.org>, "Badarees" <badarees@gmail.com>, "DHARMA Raj" <kdrajin@gmail.com>  
**Cc:** "osdtopwministerofgoa" <osdtopwministerofgoa@gmail.com>, "Arun Kumar Mishra Secretary Environment" <secyenv.goa@gov.in>, "Director Settlement and LR, Goa dir-land.goa" <dir-land.goa@nic.in>, "ngeeta9" <ngeeta9@gmail.com>, "Sanjeev Joglekar" <sanjucat@yahoo.com>  
**Sent:** Monday, March 20, 2023 4:04:44 PM  
**Subject:** Preparation of CZMP 2019.....reg

Sir,

This is further to the discussion held today at your institute with regards to providing signed copies of CZMP in 1:4000 scale .

On perusal of the same it is seen that survey numbers and sub divisions are not visible in many of the maps.

As discussed you are requested to send email to department of land survey on email.....so that Directorate of Settlement & Land Records (DSLRL) Goa can provide you link of the shape files of DSLR maps to include the same in CZMP 1:4000 scale .

Also you are requested to share the copy of CZMP in 1: 40000 scale in pdf to goacoastalzone@gmail.com and dir-env.goa@gov.in..so that our officials can identify

the sheets in which the survey numbers are not visible.

Regards,  
Department of Environment & Climate Change

---

 **Final submission of CZMP-2011 of Goa by GCZMA to MoEFCC on 23.08.2023 for the NCZMA Meeting.pdf**  
202K

---

**EDCPROJECTS NCSCM** <edcprojects@ncscm.org>

Tue, Mar 21, 2023 at 5:26 PM

To: "Parag M. Nagarcenkar" <dir-env.goa@gov.in>, gczma gczma <goacoastalzone@gmail.com>

Cc: Badarees Ko <badarees@gmail.com>, Manik Mahapatra <mahapatra.sac@gmail.com>, Purvaja Ramachandran <purvaja@ncscm.res.in>

Dear Sir / Madam,

The dates 23.08.2023 mentioned in our trailing mail may kindly be corrected to read as 23.08.2022.

Regards  
For NCSCM, Chennai  
[Quoted text hidden]

---

 **Final submission of CZMP-2011 of Goa by GCZMA to MoEFCC on 23.08.2023 for the NCZMA Meeting.pdf**  
202K

**Correction required in 1:4000 scale CZMP 2011**

2 messages

gcзма gcзма &lt;goacoastalzone@gmail.com&gt;

Tue, Apr 18, 2023 at 5:41 PM

To: EDCPROJECTS NCSCM &lt;edcprojects@ncscm.org&gt;

Cc: Purvaja Ramachandran &lt;purvaja@ncscm.res.in&gt;, Badarees Ko &lt;badarees@gmail.com&gt;, Arun Kumar Mishra Secretary Environment &lt;secyenv.goa@gov.in&gt;, sanjeev joglekar &lt;sanjucat@yahoo.com&gt;, osdtopwadministerofgoa@gmail.com

Sir,

Please find herewith the letter addressed to you by the Member Secretary GCZMA &amp; Director (Envt. &amp; CC).

Also find herewith the Annexure list of Corrections required in 1: 4000 scale CZMP 2011.

In view of the above you are kindly requested to incorporate the necessary corrections / changes in 1:4000 scale CZMP 2011 as per the above annexure list.

With regards.

MS GCZMA &amp; Director (Envit &amp; CC)

**2 attachments****Discrepancies in CZMP 2011 Letter.pdf**

359K

**CZMP 2011 correction list.pdf**

506K

EDCPROJECTS NCSCM &lt;edcprojects@ncscm.org&gt;

Fri, Aug 18, 2023 at 2:41 PM

To: gcзма gcзма &lt;goacoastalzone@gmail.com&gt;

Cc: Purvaja Ramachandran &lt;purvaja@ncscm.res.in&gt;, Badarees Ko &lt;badarees@gmail.com&gt;, Arun Kumar Mishra Secretary Environment &lt;secyenv.goa@gov.in&gt;, sanjeev joglekar &lt;sanjucat@yahoo.com&gt;, Manik Mahapatra &lt;mahapatra.sac@gmail.com&gt;, "Parag M. Nagarcenkar" &lt;dir-env.goa@gov.in&gt;

Dear Sir / Madam,

The officials of DSLR, Goa namely, Shri Patrick Gonsalves, Supervisor, DSLR, Shri. Siddesh Tuenkar,

Head Surveyor DSLR, Shri Satishkumar Naik, Surveyor, DSLR and Shri Vighnesh Naik, Field Surveyor,

DSLR downloaded the GIS/Shapefiles of the modified Cadastral data of the coastal areas of Goa from

the web portal of NIC Goa, in NCSCM, during 5-7, July, 2023, using the Guest Account of Dr. Badarees K O,

Scientist 'D', NCSCM. In this meeting, it was decided that the data will be checked by NCSCM for any

gaps/errors etc before using the same for revising the CZM maps of Goa on 1:4000 scale. Accordingly,

On checking the data, the following errors were observed in the modified cadastral data of Goa.

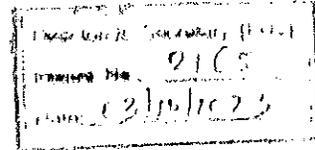
1. Edges between villages do not match.
2. Village survey plots overlap with adjacent villages.
3. There are also gaps between some of the Village survey plots of adjacent villages.
4. Road data is missing.
5. Administrative Boundary layers such as Village Boundary, Municipal Boundary, Taluk Boundary and District Boundaries are not available.

Thus, updating the 1:4000 scale CZM maps with the above errors in the modified cadastral data will lead to incorrect CZM maps.

It is, therefore, requested that the above errors may kindly be corrected and the corrected cadastral data of Goa may kindly be provided to NCSCM for our further necessary action.

Official letter follows.

Regards  
M Dharma Raj  
Sr. Scientific Consultant,  
For NCSCM, Chennai  
[Quoted text hidden]



GOVERNMENT OF GOA

**DIRECTORATE OF SETTLEMENT AND LAND RECORDS,  
PANAJI - GOA.**

Phone: (0832) - 2422036, 2422453 Fax: 2234360 Email: dir-land.goa@nic.in

No.19/DSL/R/Re-Cell/NCSCM/138/14

Date: 03/10/2023

To,  
The Director,  
Directorate of Environment and Climate Change,  
4<sup>th</sup> Floor, Dempo Towers,  
Panaji-Goa.

Sub: Shape file of CZMP 2011 of State of Goa in 1:4000 scale.  
Ref: Letter No.2-84-2023/ENV & CC/DIR/782 dated 11/09/2023.

Madam,

With reference to the above we have to submit that in order to prepare the CZMP maps in the scale of 1:4000 the following steps may be adhered

- 1) The delineation line of the LTL/HTL be over laid on the latest village wise shape files prepared by the State of Goa and shared with NCSCM on 07/07/2023. It would be appropriate to update the CZMP maps as per these shape files so that there are no major discrepancies.
- 2) The possibilities of overlapping and voids at boundaries of the villages cannot be ruled out. The State of Goa undertakes to carry out the corrections of these boundaries on case to case basis as and when such omissions are pointed out to us by affected parties.
- 3) The updation of CZMP maps may be done as per revenue village boundaries and by taking into consideration amended CRZ Notification 2011 which amendment is dated 25/05/2020 as per survey boundaries contained in the shape file plans prepared by the State of Goa.
- 4) A disclaimer may also be added by the NCSCM that the CZMP 2011 map is subject to variation if there are alterations carried out to village boundaries by the State of Goa, which updation shall be further done in CZMP 2011 by NCSCM.

The above steps if initiated shall enable NCSCM Chennai to prepare the CZMP 2011 maps in 1:4000 scale.

Yours Faithfully,

(Johnson Bedy Fernandes)

Director

Settlement &amp; Land Records

Copy to:

- 1) PA To Secretary, (Revenue), Secretariat, Porvorim Goa.
- 2) OSD to Hon'ble Minister for Environment & Climate Change, Secretariat, Porvorim Goa
- 3) Jt. Secretary (Revenue), Secretariat, Porvorim Goa.
- 4) Under Secretary (Revenue I), Secretariat, Porvorim Goa.



Government of Goa  
 Department of Environment & Climate Change  
 4<sup>th</sup> Floor, Dempo Tower, Patto, Panaji-Goa  
 Phone Nos.: 0832-2951089 e-mail: [dir-env.goa@gov.in](mailto:dir-env.goa@gov.in)

No. 15-S-2022-DIR/TENV & CC/903

Date: 5/10/2023

To,  
 The Director,  
 National Centre for Sustainable Coastal Management,  
 Anna University Campus,  
 Chennai 600025.

Sub: Shape file of CZMP 2011 of State of Goa in 1:4000 Scale.  
 Ref: No.NCSCM/CZMA/Goa/23-395/EDC dated 04/09/2023.

Sir,

Enclosed herewith is the communication received from the Department of Settlement & Land Records, Panaji-Goa. As stated in said letter overlapping and voids at boundaries of villages cannot be ruled out therefore a discrepancies may be recorded on the CZMP maps in 1:4000 Scale as follows "CZMP 2011 map is subject to variation if there are alteration carried out of village boundaries by the State of Goa, which updation shall be further done in CZMP 2011 by NCSCM".

The CZMP maps in 1:4000 scale may be updated by your Institution with latest village wise shape file prepared by State of Goa and shared with you on 7/7/2023. Accordingly the delineation on LTL/HTL should also be appropriately updated in the CZMP map in 1:4000 scale as per shape files provided on 7/7/2023. The letter from DSLR dated 3/10/2023 is enclosed for your reference.

Yours faithfully

(Dr. Levinson J. Martins)  
 Director (Environment & CC)

Encl: As above.

Copy to:

1. The O.S.D to Hon'ble Minister for Environment & Climate Change, Secretariat, Porvorim-Goa.
2. P.A. to Secretary (Environment & Climate Change), Secretariat, Porvorim-Goa.

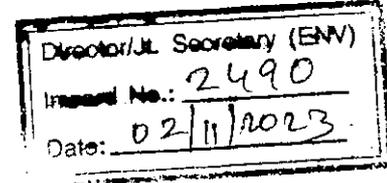


No. NCSCM/CZMA/Goa/23-476/EDC

Please  
check any  
punch dated 27/10/2023

TO

The Director, Environment & Climate Change,  
Department of Environment & Climate Change,  
Government of Goa,  
4<sup>th</sup> Floor, Dempo Towers, Patto, Panaji, Goa – 403 001.



Sareesha/Sareesh

SUB: SUBMISSION OF 1:4000 SCALE DRAFT CZM MAPS BASED ON SHAPEFILES OF CADASTRAL DATA PROVIDED BY DSLR TO NCSCM ON 7/07/2023 - REG.

Ref: 1. NCSCM email dated 18/08/2023 regarding errors observed in the modified downloaded cadastral data of Goa.

2. Your letter No. 15-5-2022/DIR/ENVT & CC/905 dated 5/10/2023.

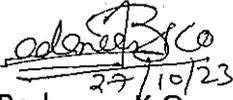
With reference to your letter dated 5/10/2023 cited above, the pdf copies of the draft CZM maps (2011) of Goa on 1:4000 scale prepared by replacing the Cadastral data layer with the georeferenced shapefiles of cadastral data provided by DSLR, Goa to NCSCM on 7/07/2023, with discrepancies in the Shapefiles of overlapping and voids at village boundaries on the approved CZMP data, are enclosed herewith. Kindly confirm for submitting the hard copy prints.

For any such discrepancy or other discrepancies in the maps which may arise due to the discrepancies in the Shapefiles of DSLR of overlapping and voids at village boundaries, the office of DSLR, Goa will alone be responsible and all questions in this regard should be addressed to DSLR, Goa.

With reference to your request at para 2 of your letter No. 15-5-2022/DIR/ENVT & CC/905 dated 5/10/2023, that the delineation on LTL/HTL should also be appropriately updated in the CZMP map in 1:4000 scale as per shapefiles provided on 7/7/2023, it is stated that the LTL/HTL, ESA and CRZ have already been approved by the MoEF&CC as part of the CZMP of Goa and no changes can be made to LTL/HTL, ESA and CRZ, without the approval of MoEF&CC, New Delhi. In this regard, you are requested to kindly approach MoEF&CC, New Delhi, to update/change the HTL/LTL etc.

208/c

This completes the contract for preparation of CZM maps of Goa (2011) on 1:4000 scale. Kindly note that the CZM maps of Goa (2011) on 1:4000 scale approved by the GCZMA were submitted by the GCZMA to MoEF&CC on 23/08/2022 and the Shapefiles of the same CZM maps of Goa (2011) on 1:4000 scale were submitted by NCSCM in a CD vide NCSCM letter No. NCSCM/CZMA/Goa/23-395/EDC dated 4/09/2023.

  
25/10/23

Dr. Badarees K O  
For Director, NCSCM.

Encl: pdf copies of the draft CZM maps (2011) of Goa on 1:4000 scale.

Copy to: The Secretary (Environment & Climate Change), Secretariat, Porvorim, Goa.

594

**Letter to Goa - Draft CZM Maps based on shapefiles of cadastral data**  
**provided by DSLR.pdf**  
2 MB

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**From :** goacoastalzone@gmail.com  
**Subject :** Fwd: SUBMISSION OF 1:4000 SCALE DRAFT CZM  
MAPS BASED ON SHAPEFILES OF CADASTRAL DATA  
PROVIDED BY DSLR, GOA TO NCSCM ON 7/07/2023  
**To :** Director Environment <dir-env.goa@gov.in>

Wed, Nov 08, 2023 02:18 PM

📎 1 attachment

----- Forwarded message -----

**From:** **EDCPROJECTS NCSCM** <edcprojects@ncscm.org>  
**Date:** Fri, Oct 27, 2023 at 5:11 PM  
**Subject:** SUBMISSION OF 1:4000 SCALE DRAFT CZM MAPS BASED ON SHAPEFILES OF  
CADASTRAL DATA PROVIDED BY DSLR, GOA TO NCSCM ON 7/07/2023  
**To:** gczma gczma <goacoastalzone@gmail.com>  
**Cc:** Purvaja Ramachandran <purvaja.ramachandran@gmail.com>, Badarees Ko  
<badarees@gmail.com>, Manik Mahapatra <mahapatra.sac@gmail.com>, Arun Kumar  
Mishra Secretary Environment <secyenv.goa@gov.in>

Dear Sir,

With reference to your letter dated 5/10/2023 and email dated 6/10/2023, a copy of NCSCM letter dated 27/10/2023 on the subject and the pdf copies of the draft CZM maps (2011) of Goa on 1:4,000 scale prepared by replacing the Cadastral data layer with the georeferenced Shapefiles of cadastral data provided by DSLR, Goa to NCSCM on 7/07/2023, are attached herewith.

The link to download the maps is given below.

Regards  
For NCSCM, Chennai

LINK TO DOWNLOAD: <https://filetransfer.ncscm.res.in/share-file-link/73069520231027170528985141>

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**Letter to Goa - Draft CZM Maps based on shapefiles of cadastral data**  
**provided by DSLR.pdf**  
2 MB

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**Fwd: Invitation: Costal Zone Management Plan 2019 @ Tue Nov 21, 2023 10:30am - 12pm (IST) (dir-env.goa@gov.in)**

**From :** Goa coastal and environment management society Xx <goacoastalandenvtmangscty@gmail.com> Tue, Nov 21, 2023 10:20 AM  
2 attachments

**Sender :** Director Environment <dir-env.goa@gov.in>

**Subject :** Fwd: Invitation: Costal Zone Management Plan 2019 @ Tue Nov 21, 2023 10:30am - 12pm (IST) (dir-env.goa@gov.in)

**To :** Puneet Kumar Goel IAS Chief Secretary <cs-go@nic.in>, Arun Kumar Mishra Secretary Environment <secyenv.goa@gov.in>, gittesneha <gittesneha@gmail.com>, Director NCESS <director@ncess.gov.in>, DirectorCell NCESS <dircell@ncess.gov.in>, CZM Lab NCESS <czmlab@ncess.gov.in>, Sanjeev Joglekar <sanjucat@yahoo.com>

The following meeting has been forwarded:

Subject: Fwd: Invitation: Costal Zone Management Plan 2019 @ Tue Nov 21, 2023 10:30am - 12pm (IST) (dir-env.goa@gov.in)  
Organizer: goacoastalandenvtmangscty@gmail.com

Location:

Time: Tuesday, November 21, 2023, 10:30:00 AM - 12:00:00 PM GMT +05:30  
Chennai, Kolkata, Mumbai, New Delhi

Invitees: goacoastalandenvtmangscty@gmail.com; dir-env.goa@gov.in; cs-go@nic.in; secyenv.goa@gov.in; gittesneha@gmail.com; director@ncess.gov.in; dircell@ncess.gov.in; czmlab@ncess.gov.in

\*~\*~\*~\*~\*~\*~\*~\*~\*~\*

----- Original Appointment -----

Subject: Fwd: Invitation: Costal Zone Management Plan 2019 @ Tue Nov 21, 2023 10:30am - 12pm (IST) (dir-env.goa@gov.in)  
Organizer: goacoastalandenvtmangscty@gmail.com

Location:

Time: Tuesday, November 21, 2023, 10:30:00 AM - 12:00:00 PM GMT +05:30  
Chennai, Kolkata, Mumbai, New Delhi

Invitees: goacoastalandenvtmangscty@gmail.com; dir-env.goa@gov.in

\*~\*~\*~\*~\*~\*~\*~\*~\*~\*



Yes

No

Maybe

More options

Invitation from Google Calendar

You are receiving this email because you are an attendee on the event. To stop receiving future updates for this event, decline this event.

Forwarding this invitation could allow any recipient to send a response to the organizer, be added to the guest list, invite others regardless of their own invitation status, or modify your RSVP. [Learn more](#)

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 **invite.ics**  
2 KB

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gczma gczma &lt;goacoastalzone@gmail.com&gt;

## Coastal Zone Management Plan 2011 for the State of Goa.

2 messages

gczma gczma &lt;goacoastalzone@gmail.com&gt;

Mon, Dec 11, 2023 at 3:08 PM

To: EDCPROJECTS NCSCM &lt;edcprojects@ncscm.org&gt;

Cc: sneha gitte &lt;gittesneha@gmail.com&gt;, sanjeev joglekar &lt;sanjucat@yahoo.com&gt;

This has reference to the CZMP 2011 in 1:4000 scales forwarded by your office. The same has been examined by the DSLR and DSLR is observed that there is a shift of Khazan, Mangrove and Water bodies layers when this data is overlaid on the Bhunaksha plans which are in shape file format.

You are kindly requested to carryout the same correction and forward the final shape file of 2011 and duly signed hard copies of 2011 CZMP in 1:4000 scales on Top Priority.

Regards

Department of Environment &amp; Climate Change

EDCPROJECTS NCSCM &lt;edcprojects@ncscm.org&gt;

Fri, Dec 15, 2023 at 2:10 PM

To: gczma gczma &lt;goacoastalzone@gmail.com&gt;

Cc: sneha gitte <gittesneha@gmail.com>, sanjeev joglekar <sanjucat@yahoo.com>, "Parag M. Nagarcenkar" <dir-env.goa@gov.in>, Sujit Kumar Bajpayee <sujit.baju@gov.in>, TUNTUN KUMAR SINGH <tk.singh@gov.in>, "Dr. Harendra Kharkwal" <h.kharkwal@nic.in>, Purvaja Ramachandran <purvaja@ncscm.res.in>, Badarees Ko <badarees@gmail.com>, Manik Mahapatra <mahapatra.sac@gmail.com>, Arun Kumar Mishra Secretary Environment <secyenv.goa@gov.in>

Sir / Madam,

With reference to your trailing email, a copy of NCSCM letter dated 14/12/2023 is attached herewith for your kind information and necessary action.

Regards

For NCSCM, Chennai

[Quoted text hidden]

 Correction of shift of Khazan, Mangrove and water bodies layers.pdf

1501K


**NATIONAL CENTRE FOR SUSTAINABLE COASTAL MANAGEMENT**

Ministry of Environment, Forest &amp; Climate Change, Government of India

No. NCSCM/CZMA/Goa/23-568/EDC

dated 14/12/2023

TO  
 The Director, Environment & Climate Change &  
 Member Secretary, GCZMA,  
 Department of Environment & Climate Change,  
 Government of Goa,  
 4<sup>th</sup> Floor, Dempo Towers, Patto, Panaji, Goa – 403 001.

Madam,

SUB: CORRECTION OF SHIFT OF KHAZAN, MANGROVE AND WATER BODIES  
 LAYERS WHEN OVERLAID ON THE BHUNAKSHA PLANS.

Ref: Your email dated 11/12/2023.

Kind attention is invited to your email dated 11/12/2023 mentioning that there is a shift of Khazan, Mangrove and Water bodies layers when this data is overlaid on the Bhunaksha plans and requesting NCSCM to correct these shifts. Similar request was also received to update the delineation of the HTL vide your letter No. 15-5-2022/DIR/ENVT & CC/905 dated 5/10/2023.

In this regard, it is submitted that MoEF&CC, Government of India, have already approved the CZMP of Goa on 1:25,000 scale, including HTL, LTL, CRZ, ESAs, Khazan etc and no change can be made to LTL/HTL, ESA, CRZ etc, without the approval of MoEF&CC, New Delhi.

You are, therefore, requested to kindly approach MoEF&CC, New Delhi, to update/change/ correct the HTL/LTL, ESA, CRZ etc in the approved CZMP. -

Yours Sincerely

Dr. Purvaja Ramachandran  
 Director, NCSCM.

Copy to:

1. The Secretary (Environment & Climate Change), Secretariat, Porvorim, Goa.
2. The Joint Secretary, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bag Road, New Delhi-110003.



Anna University Campus, Chennai 600 025. India  
 Phone (+91) 44 22200600 Fax (+91) 44 22200700

www.ncscm.res.in

**F. No. IA3-12/13/2021-IA.III**  
**(E-153025)**  
**Government of India**  
**Ministry of Environment, Forest and Climate Change**  
**IA.III Section (CRZ)**

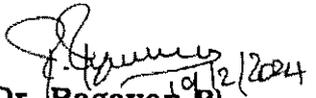
Indira Paryavaran Bhawan  
Jor Bagh Road  
New Delhi-110003  
**19<sup>th</sup> February, 2024**

**MEETING NOTICE**

**Sub.: Meeting on 23/02/2024 (Physical) at National Centre for Sustainable Coastal Management (NCSCM), Chennai to discuss the technical issues related to corrections sought by Govt. of Goa in CZMP 2011 -reg.**

It has been decided to convene a Physical meeting on 23/02/2024 at 11:00 A.M. onward under the Chairpersonship of Joint Secretary, MoEF & CC at the National Centre for Sustainable Coastal Management (NCSCM), Anna University Campus, Chennai-600025, Tamil Nadu to discuss the technical issue related to corrections sought by Govt. of Goa in CZMP 2011.

2. In this regard, the undersigned is directed to request you to make it convenient to attend the meeting as scheduled. It is also requested that the Government of Goa and NCSCM make a detailed presentation on the issue.
3. This is issued with the approval of the Competent Authority.

  
**(Dr. Ragavan P)**  
**Scientist 'B' (CRZ)**  
**Email: ragavan.p@gov.in**

To

1. The Director, National Centre for Sustainable Coastal Management (NCSCM), Anna University Campus, Chennai-600025, Tamil Nadu. Email:directort@ncscm.res.in
2. Chairman, Goa Coastal Zone Management Authority and Secretary, Department of Environment & Climate Change, Government of Goa, Panaji-403001, Goa, Email: secyenv.goa@gov.in
3. The Member Secretary, Goa Coastal Zone Management Authority, Department of Environment & Climate Change, 4<sup>th</sup> Floor, Dempo Towers, Panaji-403001, Goa. Email id: dir-env.goa@gov.in, goacoastalzone@gmail.com

Copy to:

1. PPS to AS (TK)
2. PPS to JS (SKB)



**Government of Goa**  
**Department of Environment & Climate Change**  
4<sup>th</sup> Floor, Dempo Towers, Panaji - Goa - 403 001,  
e-mail: [dir-env.goa@gov.in](mailto:dir-env.goa@gov.in) Website: [www.envcc.goa.gov.in](http://www.envcc.goa.gov.in)

No. GCZMA/GEN-MISC/13-14/Pat-VII/1946

Date: 27 /03/2024

To  
The Director  
National Centre for Sustainable Management (NCSCM),  
Ministry of Environment, Forest and Climate Change  
Chennai, Tamil Nadu.

**Sub: Updation of bund boundary data on CZMP 2011 based on notified Survey/Cadastral plans of the State of Goa**

**Ref: Minutes of the meeting held at NCSCM Chennai on 23/02/2024**

Madam

I may recall to the discussions/meeting held in Chennai on 23/02/2024 whereby it was pointed out that the survey plans of the State of Goa which were initially supplied to you'll in PDF form, upon which the CZMP 2011 was prepared by converting the same into shape file which was not in sync with the survey/cadastral plans prepared by the State of Goa as per the provisions contained in the Goa Land Revenue Code, 1968. The Directorate of Settlement & Land Records (DSLRL), Goa have now converted their survey plans into shape file format & when the CZMP 2011 was overlaid on the same, there was a marginal shift of the survey holding boundaries of each & every property.

Pursuant to the discussions held on 23/02/2024 the DSLR Goa has now oriented the bund boundary of the CRZ areas as prepared for CZMP 2011 & none of the other attributes have been touched upon by them. The said data as is where is basis is now shared with your Institution so that the same could be properly vetted & thereafter could be given back to us so as to place the same before the Technical Scrutiny Committee.

Kindly take the note, that the updated plans be shared in the scale of 1:25000 as well as in the scale of 1:4000.

Hoping that you will do the needful at the earliest.

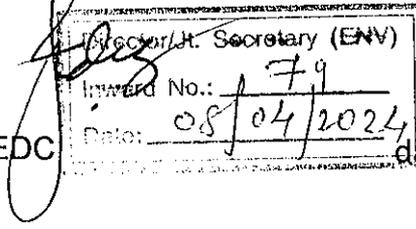
Yours faithfully,



(Johnson B. Fernandes)

Director (Environment & CC)

JBF



No. NCSCM / CZMA / Goa / 24-151/EDC

dated 01/04/2024

To  
The Director Environment,  
Department of Environment & Climate Change, Government of Goa,  
4<sup>th</sup> Floor, Dempo Towers, Patto, Panaji, Goa - 403 001.

Sir,

**SUB: REVISION OF APPROVED CZMP (2011) OF GOA - REG.**

**Ref:** 1. Minutes of the meeting held at NCSCM Chennai on 23/02/2024 for the purpose of revision of approved CZMP 2011 of Goa, received under MoEF&CC email of 7/03/2024 (copies enclosed).

2. Your letter No. 1946 dated 27/03/2024.

Kindly refer to your letter No. 1946 dated 27/03/2024 regarding updation of Bund Boundary data and revision of approved CZMP 2011 of Goa. In this regard, the following are submitted.

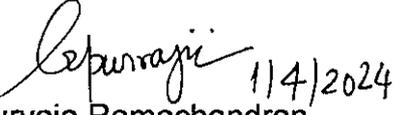
1. The decisions taken in the meeting held at NCSCM Chennai on 23/02/2024 for the purpose of revision of approved CZMP 2011 of Goa are given at para 11 of the Minutes of the meeting (MoM), received under MoEF&CC email of 7/03/2024 (copies enclosed).
2. As per para 11 a. of the MoM, GCZMA/Goa Govt. has to provide the updated survey plots (used in Bhunaksha platform) without overlaps/voids, appropriately georeferenced along with the other layers such as modified bunds/ sluice gates prior to 1991, khazan lands, etc. to NCSCM (as per the list provided in Annex-2) in Shape file format and certified pdf map formats.
3. Such certified pdf maps of all bunds were provided to NCSCM by GCZMA together with the standard bund certificate, when the HTL was modified in the year 2020 as per the Bund/Sluice gate amendment dated 1/05/2020 and bund data provided to NCSCM.
4. However, the certified pdf maps and the Bund certificates **have not been received** along with your letter No. 1946 dated 27/03/2024, although the shape files have been received on 28<sup>th</sup> March 2024 at 4pm.
5. Further, in your letter No. 1946 dated 27/03/2024, you have requested NCSCM to share the updated plans in the scale of 1:25,000 as well as in the scale of 1:4,000.



6. As per para 11 c. of the MoM, NCSCM is required to revise the corresponding CZMP maps on 1:25,000 scale and submit the revised draft CZMP maps on 1:25,000 scale to GCZMA and not on 1:4000 scale.
7. Thus, NCSCM will only revise the corresponding CZMP maps on 1:25,000 scale and submit the revised draft CZMP maps on 1:25,000 scale to GCZMA.
8. Further, the work will be taken-up on receipt of the **certified bund maps in pdf format**, mentioned in para 11 a. of the Minutes of the meeting held at NCSCM Chennai on 23/02/2024.

This is for kind consideration and further necessary action, please

Yours Sincerely,

  
Purvaja Ramachandran  
Director

Copy to: Dr. H. Kharkwal, Scientist 'E' CRZ, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Vayu Wing, 3rd Floor, Room No. V301, Jor Bag Road, New Delhi-110003 (e-mail: [h.kharkwal@nic.in](mailto:h.kharkwal@nic.in)).



Director/Jt. Secretary (ENV)

Inward No.: 79

Date: 08/04/2024

dated 01/04/2024

No. NCSCM / CZMA / Goa / 24-151/EDC

To  
The Director Environment,  
Department of Environment & Climate Change, Government of Goa,  
4<sup>th</sup> Floor, Dempo Towers, Patto, Panaji, Goa - 403 001.

Sir,

SUB: REVISION OF APPROVED CZMP (2011) OF GOA - REG.

Ref: 1. Minutes of the meeting held at NCSCM Chennai on 23/02/2024 for the purpose of revision of approved CZMP 2011 of Goa, received under MoEF&CC email of 7/03/2024 (copies enclosed).

2. Your letter No. 1946 dated 27/03/2024.

Kindly refer to your letter No. 1946 dated 27/03/2024 regarding updation of Bund Boundary data and revision of approved CZMP 2011 of Goa. In this regard, the following are submitted.

1. The decisions taken in the meeting held at NCSCM Chennai on 23/02/2024 for the purpose of revision of approved CZMP 2011 of Goa are given at para 11 of the Minutes of the meeting (MoM), received under MoEF&CC email of 7/03/2024 (copies enclosed).
2. As per para 11 a. of the MoM, GCZMA/Goa Govt. has to provide the updated survey plots (used in Bhunaksha platform) without overlaps/voids, appropriately georeferenced along with the other layers such as modified bunds/ sluice gates prior to 1991, khazan lands, etc. to NCSCM (as per the list provided in Annex-2) in Shape file format and certified pdf map formats.
3. Such certified pdf maps of all bunds were provided to NCSCM by GCZMA together with the standard bund certificate, when the HTL was modified in the year 2020 as per the Bund/Sluice gate amendment dated 1/05/2020 and bund data provided to NCSCM.
4. However, the certified pdf maps and the Bund certificates **have not been received** along with your letter No. 1946 dated 27/03/2024, although the shape files have been received on 28<sup>th</sup> March 2024 at 4pm.
5. Further, in your letter No. 1946 dated 27/03/2024, you have requested NCSCM to share the updated plans in the scale of 1:25,000 as well as in the scale of 1:4,000.



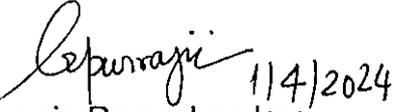
Anna University Campus, Chennai 600 025. India  
Phone (+91) 44 22200600 Fax (+91) 44 22200700

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6. As per para 11 c. of the MoM, NCSCM is required to revise the corresponding CZMP maps on 1:25,000 scale and submit the revised draft CZMP maps on 1:25,000 scale to GCZMA and not on 1:4000 scale.
7. Thus, NCSCM will only revise the corresponding CZMP maps on 1:25,000 scale and submit the revised draft CZMP maps on 1:25,000 scale to GCZMA.
8. Further, the work will be taken-up on receipt of the **certified bund maps in pdf format**, mentioned in para 11 a. of the Minutes of the meeting held at NCSCM Chennai on 23/02/2024.

This is for kind consideration and further necessary action, please

Yours Sincerely,

  
Purvaja Ramachandran  
Director

Copy to: Dr. H. Kharkwal, Scientist 'E' CRZ, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Vayu Wing, 3rd Floor, Room No. V301, Jor Bag Road, New Delhi-110003 (e-mail: [h.kharkwal@nic.in](mailto:h.kharkwal@nic.in)).

---

**Minutes of the meeting held at NCSCM Chennai on 23/02/2024 -Goa CZMP-reg.**

---

**From :** Ragavan P <ragavan.p@gov.in>

Thu, Mar 07, 2024 03:01 PM

**Subject :** Minutes of the meeting held at NCSCM Chennai on 23/02/2024 -Goa CZMP-reg.

1 attachment

**To :** Director NCSCM <director@ncscm.res.in>, Purvaja Ramachandran <purvaja@ncscm.res.in>, Arun Kumar Mishra Secretary Environment <secyenv.goa@gov.in>, Director Environment <dir-env.goa@gov.in>, goacoastalzone@gmail.com, DirectorCell NCESS <dircell@ncess.gov.in>**Cc :** Mr Tanmay Kumar <tanmay.kumar-rj@gov.in>, Sujit Kumar Bajpayee <sujit.baju@gov.in>, Dr. Harendra Kharkwal <h.kharkwal@nic.in>

Sir/Madam

The undersigned is directed to forward the attached minutes of the meeting held at NCSCM Chennai on 23/02/2024 regarding the updation of approved CZMP 2011 of Goa as per the CRZ Notification 2011 for further necessary action.

2. This is issued with the approval of the competent authority.

Regards

\*\*\*\*\*{Research is an endless journey through "Curiosity" and "Criticism"}

Dr. RAGAVAN P

Scientist B

Sustainable Coastal Management Division (SCMD)

Ministry of Environment, Forest and Climate Change

Indira Paryavaran Bhawan, New Delhi-110003

Mobile: +91-9444053251; 9289834785

\*\*\*\*\*{Praising the achievement is past; addressing the flaws is the future}



 **Final MoM-Goa CZMP 2011-23022024.pdf**  
217 KB

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**Minutes of the meeting held at NCSCM Chennai on 23/02/2024 at 11:00 hours for the purpose of updating approved CZMP 2011 of Goa as per the CRZ Notification 2011**

In accordance with the Meeting Notice No. IA3-12/13/2021-IA.III (E-153025) dated 19<sup>th</sup> February, 2023 issued by MoEF&CC, New Delhi, a meeting was held in NCSCM on 23/02/2024 to discuss the technical issues related to corrections sought by the Government of Goa in the CZMP (2011) of Goa. The list of participants is at **Annex-1**.

**Background:**

2. In pursuance of the decision taken during meeting of Hon'ble Union Minister of Env., Forest and Climate Change with the Hon'ble CM, Goa on 16<sup>th</sup> Feb. 2024, a preliminary meeting under the Chairmanship of Sh. Tanmay Kumar, Additional Secretary, MOEFCC was held on 20/02/2024 at 3:00 P.M. through Video-Conferencing to understand the technical issues related to corrections sought by Government of Goa in CZMP 2011 with the officials of Goa and NCSCM. Shri Alex Sequeira, Hon'ble Minister for Environment & Climate Change, Government of Goa also joined the aforesaid VC meeting.
3. Govt. of Goa officials highlighted the shifting of approved CZMP database prepared as per CRZ notification, 2011 including survey plots, khazan land, HTL etc., when superimposed on Bhunaksha platform developed by Goa Government.
4. After deliberation, Additional Secretary, MOEFCC directed that the technical team of Govt. of Goa and NCSCM should sit together and find out the root cause of shifting of HTL, etc. and accordingly explore the possible solution.
5. Subsequently, a follow up meeting in physical mode at NCSCM, Chennai was held under the Chairmanship of Joint Secretary, MOEF&CC on 23/02/2024 at 11:00 A.M. onwards, with the officials of the Government of Goa, and the representative from the National Centre for Earth Science Studies (NCESS), Trivandrum, Kerala. Shri Alex Sequeira, Hon'ble Minister for Environment & Climate Change, Government of Goa was also present during the aforesaid physical meeting.
6. All the issues highlighted by Govt. of Goa were discussed in detail. Govt. of Goa also informed that the discrepancy in HTL, etc. came to notice only after updated cadastral data (as per Bhunaksha API) was provided to NCSCM for revision of cadastral data in July 2023 which was almost a year after the CZMP of Goa was approved by Ministry on 1:25000 scale. Hon'ble Minister emphasized that other discrepancies with regard to the CZMP need to be resolved for both on 1:25,000 and the 1:4000 scale.
7. NCSCM informed that CZMP of Goa was prepared by NCSCM based on the PT sheets that were provided by the Directorate of Settlement and Land Records (DSLRL), Goa on various scales. Necessary processing was carried out to bring these sheets on GIS platform

(shape file). DGPS Survey was also carried out in CRZ villages of Goa by NCSCM Officials & Directorate of Settlement & Land Records Officials, Goa. NCSCM also informed that both the technical teams discussed the entire issue in detail on 22.2.2024 and it was agreed that the root cause of the issue appears to be the data provided by Govt. of Goa w.r.t survey plots as per Bhunaksha platform after approval of the CZMP 1:25000 Scale which is to be superimposed on 1:4000 scale map.

8. Based on the discussion held between the two technical teams, it emerged that Ministry had approved CZMP prepared in 1:25000 scale as per provisions of CRZ Notification 2011. NCSCM suggested following two options to resolve the issue of preparation of 1:4000 scale map by shifting of Bunds, survey plots, etc of Bhunaksha plan and accordingly modify the HTL, etc or properly geo-referencing the Bhunaksha plans, as under:

**Option 1:**

- Preparation of CZMP of 1:25000 scale and 1:4000 scale as per the provision of CRZ notification, 2019 was assigned to NCESS, Trivandrum.
- Updated data of bund prior to 1991 to be provided by GCZMA to NCESS.
- NCESS to modify the draft HTL and the same shall be vetted by NCSCM.
- GCZMA/Goa Govt. to provide all updated layers such as survey plots, khazan land etc. to NCESS to incorporate in the draft CZMP.
- Based on the modified HTL vetted by NCSCM and other updated layers, NCESS can prepare draft CZMPs as per CRZ notification, 2019 and all due process needs to be followed to finalize the CZMP as per CRZ Notification 2019.

**Option 2:**

- GCZMA/Goa Govt. to provide the updated survey plots (used in Bhunaksha platform) without overlaps/voids, along with other updated layers such as bunds/ Sluice gates prior to 1991, Khazan lands etc. to superimpose in the draft CZMPs. The Govt. of Goa/ GCZMA is the only source for these layers.
  - HTL (and associated CRZ) will be rectified along the Bunds as per the revised Bund (pre-1991) data, if any discrepancy is observed.
  - HTL along the seafront/creeks which was demarcated based on geomorphological signatures and scientific principles and which does not depend on cadastral data/ bunds, need not to be modified.
9. Joint Secretary, MoEFCC opined that keeping in view the urgency of CZMP updation and avoiding duplicity of works, it would be prudent to follow the approach suggested in Option 1. However, Shri Alex Sequeira, Hon'ble Minister for Environment & Climate Change, Government of Goa and Govt. of Goa officials insisted that because of

ongoing legal issues, rectification of discrepancy in CZMP 2011 approved by Ministry, must be taken up by NCSCM as they had prepared the same. NCESS, Trivendrum also echoed the same view.

10. Govt. of Goa also insisted that discrepancy in HTL along the seafront/ creeks should also be removed by NCSCM. After discussion, NCSCM agreed to look into the same on a case to case basis and based on site verification.
11. **After discussions, following decisions were taken:**
  - a. GCZMA/Goa Govt. to provide the updated survey plots (used in Bhunaksha platform) without overlaps/voids, appropriately geo-referenced along with the other layers such as modified bunds/ sluice gates prior to 1991, Khazan lands, etc. to NCSCM (as per the list provided in **Annex-2**) in Shape file format and certified pdf map formats. Same shall be provided within two weeks as decided.  
**(Action: GCZMA)**
  - b. NCSCM to modify the HTL based on updated bund/sluice gate data prior to 1991 received from GCZMA. **Time-line:** 4 weeks from receipt of data from GCZMA.  
**(Action: NCSCM)**
  - c. NCSCM to revise the corresponding CZMP maps on 1:25,000 scale and submit the revised draft CZMP maps on 1:25,000 scale to GCZMA. **Time-line:** 2 weeks from modification of HTL.  
**(Action: NCSCM)**
  - d. GCZMA to present the draft CZMP maps on 1:25,000 scale in the CZMP Technical Scrutiny Committee Meeting and subsequently in the NCZMA for approval by MoEF&CC.  
**(Action: GCZMA)**
  - e. For specific cases of change in HTL/ ESA/ revision of a map/ sheet (on 1:25,000 scale), a separate provision as per Annexure I (v) of the CRZ Notification 2011 exists and the Govt. of Goa/GCZMA may follow the prescribed norms. NCSCM along with the representative of NCESS and the representative of the Govt. of Goa will undertake field surveys for rectification/ ratification/ validation. The cost for NCSCM's participation will be borne by the Govt. of Goa/GCZMA.  
**(Action: GCZMA)**
  - f. GCZMA will expedite release of pending payments due to NCSCM on account of their contract with NCSCM for preparation of CZMP on 1:25,000 scale and local level maps as per CRZ Notification, 2011. This is essential for NCSCM to carry forward any further work for GCZMA. **(Action: GCZMA, Time line: 2 weeks from issue of the MoM)**

- g. NCESS, Trivandrum will prepare the CZMP on 1:25,000 scale as per the provision of CRZ Notification, 2019, using the HTL modified by NCSCM. Due process will be followed thereafter by NCESS and GCZMA for approval of the CZMP (2019).

**(Action: NCESS & GCZMA, Time-line: at the earliest after modification of HTL by NCSCM)**

The meeting ended with thanks to the Hon'ble Minister for Environment, Government of Goa and to the chair.

\*\*\*\*\*



**Government of Goa**  
**Department of Environment & Climate Change**  
 4<sup>th</sup> Floor, Dempo Tower, Patto, Panaji-Goa

Phone Nos.: 0832-2951089

e-mail: [dir-env.goa@gov.in](mailto:dir-env.goa@gov.in)

No.86-1-2018/ENV/ACTS-Noti/ 1224

Date: 13 / 12 / 2022

**MOST URGENT**

**WORK ORDER**

**Sub: Preparation of Coastal Zone Management Plan (CZMP)-2019, for the State of Goa.**

- Ref:-** 1) CRZ Notification, 2019 issued on 18/01/2019 vide GSR.37(E) Ministry of Environment & Forest Government of India.
- 2) Our letter No.86-1-2018/ENV/ACTS-NOTI/109 dated 27/04/2022.
- 3) Your letter No. Nil dated 09/05/2022.
- 4) Our letter No. 86-1-2018/ENV/ACTS-NOTI/335 dated 14/06/2022.
- 5) You letter No.86-1-2018/ENV/ACTS-NOTI/834 dated 30/09/2022.

The Government of Goa is pleased to accept the proposal of National Centre of Earth Science Studies ( NCESS), Ministry of Earth Science, Government of India, Akkulam, Tiruvananthapuram, Kerala for Revision / Updation of the Coastal Zone Management Plan (CZMP)-2011 prepared under CRZ Notification ,2019 for the quoted amount of Rs **85,84,000/- ( Rupees Eighty Five lakhs eighty four thousand only )** including institution overhead (15%).

The said CZMP,2019 shall be prepared in terms of the Guidelines for Preparation of Coastal Zone Management Plan at Annexure IV of the CRZ Notification,2019.

**DEMARCATON OF HIGH TIDE LINE AND LOW TIDE LINE:**

As provided in the Annexure IV of the CRZ Notification, 2019 the HTL and LTL demarcation be by the National Centre for Sustainable Coastal Management (NCSCM), Chennai shall be utilised to demarcate on the CZMP Maps in 1:25000 as well as 1:4000 scale.

**DEMARCATON OF HAZARD LINE**

As provided in the Annexure IV of the CRZ Notification, 2019 the Hazard Line as demarcated by Survey of India and shared with the National Centre for Sustainable Coastal Management , Chennai shall be utilised to demarcate on the CZMP Maps, 2019 in 1:25000 as well as 1:4000 scale.

## PREPARATION OF CZMP MAPS IN 1:25000 AND 1:4000 SCALE

The CZMP Maps as per CRZ Notification, 2011 prepared by NCSCM in 1:25000 as well as 1:4000 scale in shape file format shall be revised and updated for preparation of CZMP Maps, 2019 in 1:25000 and 1:4000 scale.

### FACILITIES TO BE PROVIDED BY THE DEPARTMENT OF ENVIRONMENT / STATE OF GOA

The CZMP Maps, 2011 prepared by NCSCM in 1:25000 and 1:4000 scale in shape file format.

Local level logistical support and coordination with the local State Government Departments including that of the Revenue Department and Department of Survey and Land Records for Survey and Ground Truthing.

Information as required in the Guidelines at Annexure IV of the CRZ Notification, 2019 from the concerned State Government Departments / Autonomous bodies.

### DELIVERABLE

The CZMP Maps, 2019 in 1:2500 as well as 1:4000 scale as per (iii), (iv) and (v) of Para 3 and Classification of CRZ areas per Para 5 of Annexure IV of the CRZ Notification, 2019 in hard copies ( 10 copies) and in shape file / Digitised GIS Format and CZMP Report.

Goetagged Photographs

Assistance in conducting Public Consultation and Public Hearing Process.

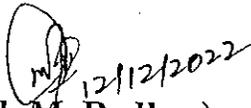
### SCHEDULE OF WORK

The Draft CZMP Maps, 2019 shall be submitted to the Department for Public Consultation and Public Hearing on or before 28<sup>th</sup> February, 2023 in view of the orders passed by the Hon;ble NGT.

For any assistance / cooperation, and requirement of supplementary and or complementary data and imputes in executing the aforesaid project, the NCSCM may kindly contact Shri Sanjeev Joglekar, OSD (Department of Environment & Climate Change) (91-9158008605), who shall act as a Nodal Officer for the purpose.

You are kindly requested to convey your acceptance to this Order.

This is superseded earlier order No.86-1-2018/ENVT/ACTS-Noti/120 dated 30/11/2022.

  
(Dasharath M. Redkar)  
Director (Env) & Ex-officio,  
Jt. Secretary to Environment

To,  
The Director,  
The Director, National Centre for Earth Science Studies,  
Ullor Akkulam Road, Thiruvananthapurani, Kerala 695031.



**Government of Goa**  
**Department of Environment & Climate Change**  
 4<sup>th</sup> Floor, Dempo Tower, Patto, Panaji-Goa  
 Phone Nos.: 0832-2951089  
 e-mail: [dir-env.goa@gov.in](mailto:dir-env.goa@gov.in)

No.2-84-2023/ENVT&CC/DIR/ 1949

Date: 28/ 03 / 2024

**MOST URGENT**

**WORK ORDER**

**Sub: Preparation of Shoreline Change Mapping, for the State of Goa.**

- Ref:-**
- 1) CRZ Notification, 2019 issued on 18/01/2019 vide GSR.37(E) Ministry of Environment & Forest Government of India.
  - 2) Our letter No. 86-1-2018/ENVT/ACTS-NOTI/Part/42 dated 13/04/2023.
  - 3) Your letter No. NCSCM/CZMA/Goa/23-0173/EDC dated 20/04/2023.
  - 4) Your letter No. NCSCM/CZMA/Goa/23-393/EDC dated 30/08/2023.

The Government of Goa is pleased to accept the proposal of National Centre for Sustainable Coastal Management (NCSCM), Ministry of Environment, Forest & Climate Change, Government of India for preparation of Shoreline Change Mapping of Goa on 1:25,000 Scale for CZMP-2019 and on 1:4000 scale for the amount of Rs 27,37,500/- ( Rupees Twenty Seven lakh thirty seven thousand five hundred only ) Plus 18% GST, i.e Rs 32,30,250/- (Rupees Thirty Two Lakhs Thirty Thousand Two Hundred Fifty Only).

The funds for the above purpose are available in the budget Head 3435- Ecology and Environment, 60-Others, 800-Other Expenditure, 05-Survey and Inquiry of CRZ Area, 28- Professional Services.

**APPROACH**

- Extraction of shoreline along the main coast from Satellite images / Aerial Ortho-Photos of selected periodic / historic images from the year 2011-2022 for the main coast, excluding rivers/Creeks etc.
- Linear Regression Modeling using Digital Shoreline system Analysis (DSAC) system.
- Shoreline change analysis.
- Field investigation.
- Creation of database, maps and reports.

**DELIVERABLE**

- Shoreline change maps on 1:25,000 scale (pdf copies and hard copies) as per the CZMP Grid.
- Shoreline change maps on 1:4,000 scale (pdf copies)
- Report.

**SCHEDULE OF WORK**

- Total duration: 08 month from the date of receipt of payment (Start date)

**MILESTONES**

- Milestone#1: Submission of draft shoreline change maps on 1:25,000 scale (pdf copies) as per the CZMP Grid for CZMP-2019 - 1 months from the Start date.
- Milestone#2: Submission of Final Shoreline change maps on 1:25,000 scale (pdf copies) as per the CZMP Grid - 2 weeks from the date of receipt of final corrections from the Director, Department Environment & CC, Goa.
- Milestone #3: Submission of draft shoreline change maps on 1:4,000 scale (pdf copies) - 1 months from the start date.
- Milestone #4: Submission of Final Shoreline change maps on 1:4,000 scale (pdf copies) and report 3 weeks from the date of receipt of corrections from the Director, Department Environment & CC, Goa.

You are kindly requested to convey your acceptance to this Order.

This is superseded earlier Work Order No 2-84-2023/ENVT&CC/DIR/1804 dated 06/03/2024.

  
 (Johnson B. Fernandes)  
**Director (Env) & Ex-officio,**  
**Jt. Secretary to Environment**  
 O/c

To,  
**The Director,**  
 National Centre for Sustainable Coastal Management,  
 Ministry of Environment, Forest & Climate Change, Government of India,  
 University, Campus, Chennai 600025.

Copy to:

1. OSD to Hon'ble Minister for Environment & Climate Change, Secretariat, Porvorim, Goa.
2. P.S to Secretary (Environment & Climate Change), Secretariat, Porvorim, Goa.

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**Coastal Zone Management Plan 2019 for the State of Goa**

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**Director NCSCM** <director@ncscm.res.in>

Wed, Apr 24, 2024 at 7:25

To: goacoastalzone@gmail.com, sanjucat@yahoo.com

Cc: Puneet Kumar Goel IAS Chief Secretary &lt;cs-go@nic.in&gt;, Arun Kumar Mishra Secretary Environment &lt;secyenv.goa@gov.in&gt;, "Dr Reji Srinivas" &lt;reji.srinivas@ncess.gov.in&gt;, bedy74@rediffmail.com, Director Environment &lt;dir-env.goa@nic.in&gt;, Director Settlement and LR Goa &lt;dir-land.goa@nic.in&gt;, edcprojects@ncscm.org, Dr Badarees KO &lt;badarees@ncscm.res.in&gt;, Manik Manik &lt;manik@ncscm.res.in&gt;, kdrajin &lt;kdrajin@yahoo.com&gt;, Shalini NCSCM &lt;ps2director@ncscm.org&gt;

Sir,

A minutes of the meeting held on 3/04/2024 - also containing the timeline (in the last paragraph) may kindly be used for preparing the affidavit.

Kind regards  
Purvaja

---

**From:** "Dr. Reji Srinivas" <reji.srinivas@ncess.gov.in>**To:** goacoastalzone@gmail.com**Cc:** "Puneet Kumar Goel IAS Chief Secretary" <cs-go@nic.in>, "Arun Kumar Mishra Secretary Environment" <secyenv.goa@gov.in>, sanjucat@yahoo.com, bedy74@rediffmail.com, "Director Environment" <dir-env.goa@nic.in>, "Director Settlement and LR Goa" <dir-land.goa@nic.in>, "Director NCSCM" <director@ncscm.res.in>, edcprojects@ncscm.org**Sent:** Wednesday, April 24, 2024 2:50:51 PM**Subject:** Re: Coastal Zone Management Plan 2019 for the State of Goa

[Quoted text hidden]

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**2 attachments** **Annex-1 - Attendance sheet\_Meeting of CZMP Goa \_03 Apr 2024.pdf**  
130K **Goa - Minutes of Meeting held on 3\_04\_2024 Updation of approved CZMP of Goa.docx**  
18K

100  
5

MINUTES OF MEETING HELD ON 3/04/2024 REGARDING UPDATING THE APPROVED CZMP (2011) OF GOA BY NCSCM AS PER CRZ NOTIFICATION, 2011

In accordance with the Minutes of meeting held on 23/02/2024 issued by MoEF&CC, New Delhi, vide MoEF&CC email dated 7/03/2024, actions are being taken by GCZMA and NCSCM regarding updating the approved CZMP (2011) of Goa. In this regard another meeting chaired by the Hon'ble Minister of Environment, Govt. of Goa, was held in NCSCM on 3/04/2024 to review the progress of the work relating to updating the approved CZMP (2011) of Goa. The list of participants is at Annex-1. In this meeting the following issues were discussed and finalized.

- a) Officials of Govt. of Goa informed that the Shapefiles of the updated bund/sluice gate data prior to 1991 were submitted to NCSCM on 2/04/2024.
- b) NCSCM requested for the Bund maps and certificates as was provided in the year 2020 for updation of HTL as per the amendment dated 1/05/2020.
- c) Officials of Govt. of Goa informed that they have only changed the orientation of the bunds, that no additional bund/sluice gate has been added and that a letter/certificate will be issued to NCSCM to this effect.
- d) Officials of Govt. of Goa informed that the Municipal boundaries of Pernem, Bicholim and Panaji Municipal Councils need to be modified as they are not as per the notifications of the respective Municipal Councils.
- e) Accordingly, certain CRZ-II/III areas in these municipalities also need to be updated as per the updated municipal boundaries.
- f) NCSCM representatives informed that this would require prior approval of MoEF&CC, for issuing instructions to commence the work for revision of the approved CZMP (2011).
- g) Hon'ble Minister of Environment, Goa informed that the GCZMA will approach MoEF&CC/NCZMA along with the draft updated/revised CZMP maps on 1:25,000 scale, for approval and that NCSCM can commence the work, based on the

updated Bund/Sluice Gate data as well as the updated municipal boundary data of Pernem, Bicholim and Panaji Municipal Councils.

h) Hon'ble Minister of Environment, Goa also instructed that NCSCM should complete updating the CZMP maps on 1:25,000 scale as well as on 1:4000 scale, for the updated Bund/Sluice Gate data as well as the updated municipal boundary data of Pernem, Bicholim and Panaji Municipal Councils and submit the draft revised maps on 1:25,000 scale and on 1:4000 scale, by 31/05/2024.

- 2) NCSCM will revise the CZMP maps on 1:25,000 scale and on 1:4000 scale as per CRZ Notification, 2011, based on the updated Bund/Sluice Gate data as well as the updated municipal boundary data of Pernem, Bicholim and Panaji Municipal Councils.
- 3) NCSCM agreed to provide the draft updated/ revised CZMP maps on 1:25,000 scale and on 1:4000 scale as per CRZ Notification, 2011, to GCZMA latest by 31/05/2024, as decided in the meeting.

The meeting ended thanking the Chairman and the participants

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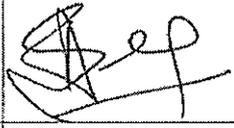
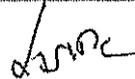
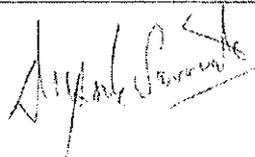
Encl: Annex-1: Attendance sheet.

Date: 03/04/2024

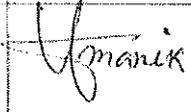
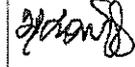
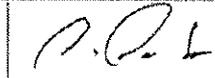
**ATTENDANCE SHEET**

**Meeting on Goa CZMP**

VENUE: Atoll Boardroom, NCSCM @ 10.00 hrs

Sl. No.	Name & Designation	Contact No.	Signature
1.	ALEXO SEABRITA	9822 102174	
2.	A.K. Mishra.	9717771441	
3.	Johnson Bealy Fernandes	9423323127	
4.	Sanjeev Jagtapkar J.D. & Environment	9158008607	
5.	Nitin R. Mantri Supervisor	9765405775	
6.	SIDDHESH S.N. TUENKER HEAD SURVEYOR	9850471523	
7.	Salish Kumar Naik f.s o/o CZMA	9923 65102	
8.	M. Dharmaraj	9483958013	
9.	Purwaja Ramachandran		
10.	DEEPAK SAMUEL V Sci. E, ncscom	9305726002	



Sl. No.	Name & Designation	Contact No.	Signature
11.	D. MANIK MAHADATRA	9884841864	
12.	V. KARUNANITHI	9786935193	
13.	Soundarajan.K	8978632856	
14.	B. BALAGURU NCSCM	9962957003	
15.			
16.			
17.			
18.			
19.			
20.			





**Government of Goa**  
**Department of Environment & Climate Change**  
 4<sup>th</sup> Floor, Dempo Tower, Patto, Panaji-Goa  
 Phone Nos.: 0832-2951089  
 e-mail: [dir-env.goa@gov.in](mailto:dir-env.goa@gov.in)

No.2-84-2023/ENVT&CC/DIR/ 1949

Date: 28/ 03 / 2024

**MOST URGENT**

**WORK ORDER**

**Sub: Preparation of Shoreline Change Mapping, for the State of Goa.**

- Ref:-**
- 1) CRZ Notification, 2019 issued on 18/01/2019 vide GSR.37(E)Ministry of Environment & Forest Government of India.
  - 2) Our letter No. 86-1-2018/ENVT/ACTS-NOTI/Part/42 dated 13/04/2023.
  - 3) Your letter No. NCSCM/CZMA/Goa/23-0173/EDC dated 20/04/2023.
  - 4) Your letter No. NCSCM/CZMA/Goa/23-393/EDC dated 30/08/2023.

The Government of Goa is pleased to accept the proposal of National Centre for Sustainable Coastal Management (NCSCM), Ministry of Environment, Forest & Climate Change, Government of India for preparation of Shoreline Change Mapping of Goa on 1:25,000 Scale for CZMP-2019 and on 1:4000 scale for the amount of Rs 27,37,500/- ( Rupees Twenty Seven lakh thirty seven thousand five hundred only ) Plus 18% GST, i.e Rs 32,30,250/- (Rupees Thirty Two Lakhs Thirty Thousand Two Hundred Fifty Only).

The funds for the above purpose are available in the budget Head 3435- Ecology and Environment, 60-Others, 800-Other Expenditure, 05-Survey and Inquiry of CRZ Area, 28- Professional Services.

**APPROACH**

- Extraction of shoreline along the main coast from Satellite images / Aerial Ortho-Photos of selected periodic / historic images from the year 2011-2022 for the main coast, excluding rivers/Creeks etc.
- Linear Regression Modeling using Digital Shoreline system Analysis (DSAC) system.
- Shoreline change analysis.
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You are kindly requested to convey your acceptance to this Order.

This is supersedes earlier Work Order No 2-84-2023/ENVT&CC/DIR/1804 dated 06/03/2024.

  
 (Johnson B. Fernandes)  
**Director (Env) & Ex-officio,**  
**Jt. Secretary to Environment**  
*O/c*

To,  
**The Director,**  
 National Centre for Sustainable Coastal Management,  
 Ministry of Environment, Forest & Climate Change, Government of India,  
 University, Campus, Chennai 600025.

Copy to:

1. OSD to Hon'ble Minister for Environment & Climate Change, Secretariat, Porvorim, Goa.
2. P.S to Secretary (Environment & Climate Change), Secretariat, Porvorim, Goa.

ANNEXURE "I"



gczma gczma &lt;goacoastalzone@gmail.com&gt;

## Coastal Zone Management Plan 2019for the State of Goa

2 messages

gczma gczma <goacoastalzone@gmail.com>

Wed, Apr 24, 2024 at 12:30 PM

To: reji.srinivas@ncess.gov.in

Cc: Puneet Kumar Goel IAS Chief Secretary <cs-go@nic.in>, Arun Kumar Mishra Secretary Environment <secyenv.goa@gov.in>, sanjeev joglekar <sanjucat@yahoo.com>, Johnson Fernandes <bedy74@rediffmail.com>, Director Environment <dir-env.goa@nic.in>, "Director Settlement and LR, Goa dir-land.goa" <dir-land.goa@nic.in>, Director NCSCM <director@ncscm.res.in>, EDCPROJECTS NCSCM <edcprojects@ncscm.org>

As discussed during the Video Conference chaired by Chief Secretary, you are kindly requested to submit timeline for the correction / revision in Coastal Zone Management Plan 2019 and preparation of Island Management Plan and other ESA Management Plan by today i.e 24/04/2024 as same has to be submitted before the Hon'ble NGT.

Regards  
MS, GCZMA

Dr. Reji Srinivas <reji.srinivas@ncess.gov.in>

Wed, Apr 24, 2024 at 2:50 PM

To: goacoastalzone@gmail.com

Cc: Puneet Kumar Goel IAS Chief Secretary <cs-go@nic.in>, Arun Kumar Mishra Secretary Environment <secyenv.goa@gov.in>, sanjucat@yahoo.com, bedy74@rediffmail.com, Director Environment <dir-env.goa@nic.in>, Director Settlement and LR Goa <dir-land.goa@nic.in>, Director NCSCM <director@ncscm.res.in>, edcprojects@ncscm.org

Dear Sir,

As per today's online meeting with the Chief Secretary, Govt. of Goa, we will try to complete GCMP 2019 within 6 to 8 months (schedule attached). At this juncture, I wish to mention that all the administrative boundary shapefiles (District, Taluk, Municipal, Panchayat, Village, and Survey plots) which was provided by GCZMA should match with one another. Otherwise, it will be a herculean task to work with the data. I hope we will receive all shapefiles for GCZMP 2011 by the end of May 2024. We request to provide all the necessary data that is already pending (list attached).

If you wish to incorporate IIMP and ESA plans as per 2019 notifications, please make official communication and further procedures at the earliest.

Regards

Reji

**From:** goacoastalzone@gmail.com

**To:** "Dr. Reji Srinivas" <reji.srinivas@ncess.gov.in>

**Cc:** "Puneet Kumar Goel IAS Chief Secretary" <cs-go@nic.in>, "Arun Kumar Mishra Secretary Environment" <secyenv.goa@gov.in>, sanjucat@yahoo.com, bedy74@rediffmail.com, "Director Environment" <dir-env.goa@nic.in>, "Director Settlement and LR Goa" <dir-land.goa@nic.in>, "Director NCSCM" <director@ncscm.res.in>, edcprojects@ncscm.org

**Sent:** Wednesday, April 24, 2024 12:30:08 PM

**Subject:** Coastal Zone Management Plan 2019for the State of Goa

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**2 attachments**



**Required Documents.docx**

14K



**Modified GCZMA Time schedule 22 April 2024.pptx**

1240K

## Reschedule Work Plan and Time Schedule

### PLAN OF WORK

	Jun/ 2024	Jul/ Aug 2024	Sep/ Oct 2024	Nov/ Dec 2024	Jan 2025
Procurement of all shape files of GCZMP 2011 from GOA CZMA (Landuse, Surveyplots etc.) and other supporting data	██████████				
Field mapping and verification of morphology/ ecosystems, landuse etc.		██████████			
Extraction of information from imageries, toposheets & 2011 CZMP	██████████				
Analysis of field data & incorporation of HTL LTL, coastal systems to base maps		████████████████████			
Submission of district-wise draft maps in 1:25000 & interaction with GCZMA for incorporating additional information as needed			██████████		
Finalization of district-wise draft CZMP maps & Reports in 1:25000 scale				██████████	
Public hearing in each of the districts & modifications					██████████
Field verification and updating based on public hearing if necessary				██████████	
Delivering all copies and reports including 1:25000 & 1:4000 scales after discussion with GCZMA					██████████

**\*\* Time schedule will be based on data availability**

